

OA 183/2022-

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Hearing.

Consideration of memo
filed by the counsel
for the applicant.

Seen

31/10/20

Order dt 1.11.20

Copy of Order may
be given to both
the counsels.

10-11-20

10/11/20
S.O (J)

Order dated 01.11.2020.

Applicant a Teacher of
KV. Cuttack having been
transferred to KV Bhananipetna
has filed this OA.

By filing memo it
has been stated that the
said order of transfer of
Applicant has been cancelled
allowing the Applicant to continue
at KV Cuttack.

In view of the above,
this OA is disposed of for
having become infructuous
after hearing learned counsel
for both sides.

12/11/20
Member(A)